GOVERNMENT OF INDIA POWER LOK SABHA

UNSTARRED QUESTION NO:211 ANSWERED ON:22.11.2012 ALLOCATION OF POWER TO STATES Semmalai Shri S.;Tagore Shri Manicka

Will the Minister of POWER be pleased to state:

- (a) whether the Union Government has received requests from various State Governments including Tamil Nadu for allocation of additional power from the unallocated power of Central Generating Stations to meet the shortage of power;
- (b) if so, the details thereof, State-wise;
- (c) whether the Government has taken steps to ease the corridor congestion which is hindering the supply of power from the surplus State to the State of Tamil Nadu; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA M. SCINDIA)

- (a) & (b): Requests for additional allocation of unallocated power of Central Generating Stations (CGSs) are received from States and UTs from time to time. Recently, requests for additional power from the unallocated power of CGSs were received from Tamil Nadu, Andhra Pradesh, Karnataka, Kerala, J&K, Himachal Pradesh, Punjab, Haryana and Rajasthan.
- (c) & (d): The present network ensures entire power requirement of Tamil Nadu contracted through Long Term Access.

Further, the proposed enhancement of the Inter-Regional Capacity between Southern Region and Western Region by the two proposed 765 KV lines will enhance the supply of power to Southern Region including Tamil Nadu.